

annual review regarding the working of all Branch Lines including narrow gauge sections on the Indian Government Railways is carried out so as to determine the extent of gain/loss incurred in running such lines.

मध्य प्रदेश, राजस्थान, महाराष्ट्र तथा गुजरात के आदिवासी क्षेत्रों में रेल लाइनों

247. श्री भागीरथ शंकर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश, राजस्थान, महाराष्ट्र तथा गुजरात के आदिवासी क्षेत्रों में नई रेल लाइनों चिह्नाने के लिए कितने तथा कहाँ कहाँ में प्रस्ताव आये हैं ;

(ख) इनमें से प्रत्येक प्रस्ताव पर क्या कार्यवाही की गई है ; और

(ग) कितनी रेल लाइनों का सर्वेक्षण कार्य पूरा हो चुका है और इन लाइनों के बारे में आगामी कार्यवाही न किये जाने के क्या कारण हैं ?

रेल मंत्री (श्री० मधु दंडवते) : (क) और (ख) रेल मन्त्रालय द्वारा पिछड़े क्षेत्रों में द्रुत वृद्धि संख्या में नयी रेलवे लाइनों का निर्माण करने के लिए, समय समय पर विभिन्न स्थानों से प्रस्ताव आते रहे हैं । विगत एक माह की अवधि में संसद सदस्यों, राज्य सरकारों तथा अन्य मार्बजनिक निकायों से 26 प्रस्ताव प्राप्त हुए थे ।

(ग) नयी रेलवे लाइनों के लिए पूरे किये गये सर्वेक्षण की संख्या :—

महाराष्ट्र	5
मध्य प्रदेश	6
राजस्थान	1
गुजरात	3

15

पूरे किये गये 15 सर्वेक्षणों में से जिन पांच परियोजनाओं की जांच की गयी है, उनके बारे में पता चला है कि वहाँ पर्याप्त यातायात होने की सम्भावना नहीं है ; जहाँ तक शेष 10 परियोजनाओं का सम्बन्ध है, सर्वेक्षण रिपोर्टों की जांच की जा रही है ।

Rail connection between Jhalawar City and Jhalawar Road

248. SHRI CHATURBHUJ: Will the Minister of RAILWAYS be pleased to state:

(a) whether there has been a constant demand since the days of merger of princely States for linking Jhalawar city and Jhalawar Road with a railway line in Jhalwar district in Rajasthan; and

(b) whether it is proposed to accord priority to Jhalawar Road in the context of Government policy of laying new railway lines in economically backward areas and if so, by what time?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) Yes.

(b) No survey has been carried out for the proposed line in the past. There is paucity of funds at present. The proposal may have to wait till the resource position improves.

Research in Drug Industry

249. SHRDI R. KOLANTHAIVELU: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) the steps taken by Government to promote and intensify research in the drug industry;

(b) whether there are many cases of sub-standard quality of the drugs being produced; and

(c) if so, the action taken by Government to obviate the risks to human life?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a)

The following steps have been taken to promote and intensify the research in the drug industry:—

(i) Industrial undertakings, other than those falling within the purview of the MRTP Act and FERA which take up the manufacture of any item based on the technology developed by any of the laboratories established by the Council of Scientific and Industrial Research and laboratories approved by the Department of Science and Technology will be exempted from the licensing provisions of the IDR Act. This facility will also be available in respect of sponsored research undertaken by National Laboratories on behalf of industrial undertakings, in respect of projects approved by the Deptt. of Science & Technology having due regard to their priority and relevance to economy.

(ii) As per Import Trade Control Policy for 1977-78 all recognised research and development units will be eligible to import their requirements of raw materials, components, instruments equipment and canalised items etc., for research and development purposes without a licence up to Rs. 5 lakhs per annum.

In the Drug Industry a good number of drug manufacturing units have registered R & D unit. In Chapter VII and Annexures thereto of the Report of the Committee on

Drugs and Pharmaceutical Industry some recommendations have been made and the same are still under consideration of the Government. A copy of this Report was laid on the Table of the House on 8-5-75.

(b) and (c). Information is being collected and will be laid on the Table of the House.

Development of Broad Gauge Lines in Rajasthan

250. SHRI KRISHNA KUMAR GOYAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Rajasthan has been experiencing difficulty in its industrial development for want of proper development of broad gauge lines and railway yard facilities in the State; and

(b) the prospective plan for the development of railway lines in the State?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) and (b). Considering the need for broad gauge lines in Rajasthan, Government have approved conversion of Suratgarh-Bhatinda and Delhi-Ahmedabad lines into broad gauge.

Survey for a new metre gauge line from Bikaner to Chattargarh which will serve Rajasthan Canal Area has also been included in the current year's budget.

Surrender of Class III and IV Posts during Emergency

251. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether a large number of Permanent posts in Class III and Class IV cadres have been surrendered during emergency;